

**IN THE COURT OF SESSION, ERNAKULAM DIVISION**

Present:-

Smt. Honey M. Varghese, Sessions Judge

Thursday, the 29<sup>th</sup> day of August, 2024/7<sup>th</sup> Bhadra, 1946

**Crl. M.C. No.2575 of 2024**

(Crime No.702/2024 of Maradu Police Station, Ernakulam)

**Petitioner/Accused :-**

Mukesh, S/o.Madhavan, aged 67 years, residing at 16 Kings Brooks Villa, Maradu P.O., Ernakulam presently staying at 95/1119, 'Madhavam', Dalavakunnu, Boat House Road, Pothujanamlane, Kumarapuram, Thiruvananthapuram, Pin -695 011.

By Advs.Geo Paul and C.R.Pramod

**Respondent/Complainant:-**

State of Kerala represented by Station House Officer, Maradu Police Station, Ernakulam through Public Prosecutor, District and Sessions Court, Ernakulam.

By Public Prosecutor Sri.Manoj G.Krishnan

This petition is filed u/s.482 of BNSS, praying this Court to grant anticipatory bail to the petitioner.

This petition coming on for hearing on 29.08.2024 and the court on the same day, passed the following:-

**ORDER**

Notice served to the learned Public Prosecutor. Learned Public Prosecutor sought time for filing report. Learned counsel for petitioner submitted that he is ready to co-operate with the investigation. It is also submitted that he is ready to appear before the Investigating Officer. Learned counsel further submitted that since the apprehension of arrest is prevailing over he is not even in a position to contact his lawyer for appraisal of factual situation and also to hand over materials to substantiate that. The records

would show that the petitioner is a MLA representing Kollam constituency. The alleged date of occurrence falls during 2010. He submitted that he is ready to co-operate with the investigation and also to appear before the Investigating Officer. Taking note of the situation that there may not be chances to flee away from the clutches of law the Investigating Officer is directed that the petitioner shall not be arrested till 03.09.2024.

Await report and hearing to 02.09.2024.

Pronounced by me in open court on this the 29<sup>th</sup> day of August, 2024.

Sd/-

**Honey M.Varghese**  
**Sessions Judge**

sk/  
comp. By:

**Crl. M.C. No.2575 of 2024**  
**Order dated 29.08.2024**